

**COURT-I**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Appeal No. 120 of 2015 &**  
**I.A. No. 193 of 2015**

**Dated: 27<sup>th</sup> July, 2015**

**In the matter of :**

<b>Hubli Electricity Supply Co. Ltd. &amp; Ors.</b>	<b>.... Appellant (s)</b>
<b>    Vs.</b>	
<b>Green Infra Wind Power Gen. Ltd. &amp; Anr.</b>	<b>... Respondent (s)</b>

**ORDER**

The Bench has not assembled. As agreed by the parties, list the matter on **21.08.2015.**

**COURT MASTER**